



NOTIFICATION No. 153 / 2020

I

The District Judges mentioned in Column (1) below are transferred and posted to the posts mentioned against their names in Column (2) below :

| S.No. | Name and Designation (1) Thiru./Tmt./Selvi. | Transferred and posted as (2) |
|--------------|--|---|
| 1 | P.VADAMALAI, District Judge-cum-Chief Judicial Magistrate, The Nilgiris @ Uthagamandalam. | Principal District Judge, Madurai, in the existing vacancy |
| 2 | P.MATHUSUTHANAN, Judge, II Additional Special Court for exclusive trial of cases under N.D.P.S.Act, Madurai. | Principal District Judge, Thanjavur, in the existing vacancy |
| 3 | B.MURUGESAN, Principal Judge, Family Court, Coimbatore. | Principal District Judge, Erode, in the existing vacancy |
| 4 | K.DHANASEKARAN, Sessions Judge, Special Court for trial of cases registered under SC/ST (PoA) Act, Namakkal. | Principal District Judge, Namakkal, in the existing vacancy |
| 5 | A.ABDUL KADHAR, Additional District Judge (Fast Track Court), Theni. | Principal District Judge, Pudukkottai, in the existing vacancy |
| 6 | C.SANJAI BABA, III Additional District Judge, Coimbatore. | District Judge-cum-Chief Judicial Magistrate, The Nilgiris @ Uthagamandalam vice Thiru.P.Vadamalai, transferred. |
| 7 | N.GUNASEKARAN, II Additional District Judge, Tiruchirappalli. | Principal District Judge, Tiruchirappalli, in the existing vacancy. |
| 8 | M.N.SENTHIL KUMAR I Additional Judge (TADA), City Civil Court, Chennai. | Principal District Judge, Nagapattinam, in the existing vacancy. |

| S.No. | Name and Designation (1) Thiru./Tmt./Selvi. | Transferred and posted as (2) |
|--------------|--|--|
| 9 | N.VENKATAVARADAN, Presiding Officer, I Additional Labour Court, Chennai. | Additional District Judge and Presiding Officer, Principal Special Court under E.C. Act, Chennai, vice Tmt.A.Shanthi, transferred. |
| 10 | R.SRIDHARAN, Chairman, Permanent Lok Adalat, Srivilliputhur. | Chairman, Permanent Lok Adalat, Uthagamandalam, in the existing vacancy. |
| 11 | A.SHANTHI, Additional District Judge and Presiding Officer, Principal Special Court under E.C. Act, Chennai. | Chairman, Permanent Lok Adalat, Namakkal, in the existing vacancy. |
| 12 | A.GEETHA, Sessions Judge, Special Court for trial of cases under SC/ST (PoA) Act, Theni. | Chairman, Permanent Lok Adalat, Chennai, vice Ms.G.Vijayalakshmi, transferred. |
| 13 | S.KIRUBAHARAN MATHURAM, Chairman, Permanent Lok Adalat, Madurai. | Sessions Judge, Mahalir Neethimandram, Madurai, in the existing vacancy. |
| 14 | P.THANGAVEL, III Additional District Judge, Thanjavur @ Pattukottai. | II Additional District Judge, Tiruchirappalli, vice Thiru.N.Gunasekaran, transferred. |

II

The Government in G.O.Ms.No.297, Home (Cts-III) Department, dated 05.04.2017, have issued orders sanctioning the constitution of 48 new Courts (various cadres) at various places in Tamil Nadu, including **Four Additional Court at Chennai** in the cadre of District Judge.

Thiru. T.Chandrasekaran, District Judge, functioning as Presiding Officer, Labour Court, Madurai, is transferred and posted as XX Additional Judge, City Civil Court, Chennai in the said newly sanctioned Court.

Ms. G.Vijayalakshmi, District Judge, functioning as Chairman, Permanent Lok Adalat, Chennai, is transferred and posted as XXI Additional Judge, City Civil Court, Chennai in the said newly sanctioned Court.

Tmt.T.Indrani, III Additional District Judge, Vellore @ Tiruppathur, is transferred and posted as XXII Additional Judge, City Civil Court, Chennai in the said newly sanctioned Court.

Tmt.S.Sujatha, District Judge, functioning as Chairman, Permanent Lok Adalat, Ariyalur, is transferred and posted as XXIII Additional Judge, City Civil Court, Chennai in the said newly sanctioned Court.

**HIGH COURT OF MADRAS,
CHENNAI,
DATED: 16.12.2020.**

**Sd/- R.POORNIMA,
REGISTRAR GENERAL (i/c)**

